

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1144

ANSWERED ON:08.02.2017

Fraudulent NRI Marriages

Khaira Shri Chandrakant Bhaurao;Muddahanumegowda Shri S.P.;Vasava Shri Mansukhbhai Dhanjibhai

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of cases of NRIs marrying women and then cheating them that has been registered in the country, State-wise;
- (b) the number of offenders involved in such cases traced so far, State-wise; and
- (c) the details of action taken against them along with the outcome thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]

(a) The Ministry does not have State-wise data regarding number of cases of NRIs marrying women and cheating them. The data would be available with State Governments/Union Territories or the Judicial authorities as these are personal cases of individuals.

(b) Does not arise.

(c) The Ministry has been receiving petitions from Indian women who have been cheated, abandoned or abused by their overseas Indian spouses. Following measures are being taken up by the Ministry to assist such aggrieved women:

i) Under a special scheme introduced in 2007, legal and financial assistance is provided to Indian women in distress living abroad through NGOs registered with Indian Missions/Posts abroad. This scheme is in effect in 13 countries (USA, UK, Canada, Australia, New Zealand, Malaysia, Kuwait, Bahrain, Iraq, Singapore, Qatar, Saudi Arabia and the United Arab Emirates). Ministry has so far provided financial assistance under this scheme to 89 Indian women.

ii) Many Indian Missions have designated an Officer to deal with Women's Issues; and have designated 'Open House' meetings during which any distressed Indian national can approach the Mission for assistance and guidance.

iii) Grievances, petitions, complaints from Indian women cheated, abandoned & abused by their overseas Indian spouses are being addressed by Ministry by providing information, guidance and advise on how they can seek redressal of various issues